

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/9/2017
NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14
NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Deepa Mariappan for Adv. D. Dhamaraj	Counsel for R6	Deepa
2.	K. S. Viswanathan	Counsel for petitioner	T. Hemalatha
3	R. RAJESH	Counsel for R5	R. Rajesh
4.	C. Uma Shankar	Counsel for R1 & R4	C. Uma



ORDER

Counsels for both the parties are present. Counsel for R5 filed CA/117/2017 for impleadment of the Applicants 1 to 9 as Respondents in the Petition. Counsel for the Petitioner is directed to file reply to the Application before the next date of hearing. Matter is posted for arguments in C.A.117/2017.

In the meantime, Counsel for the Respondents are directed to file comprehensive reply to the main CP by providing copy to the other side before the next date of hearing. Put up on **11.12.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)

ghk